

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1009
ANSWERED ON:28.07.2000
EXPORT OF CHROME ORE
ANANTA NAYAK

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the procedure being followed by the Government at present to export chrome ore;
- (b) whether MMTC is the main channelising agency to export chrome ore;
- (c) whether some private companies are keen to export chrome ore directly;
- (d) if so, the names of such private companies who sought the permission from the Government to export chrome ore directly; and
- (e) the reaction/policy of the Government thereto?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI MURASOLI MARAN)

(a) to (e) As per the extant Exim Policy, MMTC is the canalising agency for export of friable and lumpy chrome ore with certain specifications and subject to annual ceilings fixed by the Ministry of Steel. However, the policy provides for export of beneficiated chrome concentrate with average feed grade of less than 33% Cr₂O₃ without any restriction. Requests as and when received from private companies are examined on a case-to-case basis within the ambit of the Exim Policy in consultation with the Ministry of Steel.